

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

Date of order: 17-1-1997

CP No. 57/95 (OA No.509/89)

Gopal Lal Saini S/o Shri Ram Chandra, aged 52 years at present working on the post of Section Supervisor (Operative) in the office of A.O. Cash C/o G.M.T.D., Jaipur

.. Petitioner

versus

1. Shri P.N.Uppal, Chief General Manager, Telecom, Rajasthan Circle, Sardar Patel Marg, Jaipur.
2. Shri R.K.Gupta, General Manager, Telecommunication, District Jaipur, M.I.Road, Jaipur

.. Respondents

Mr. P.V.Calla, counsel for the petitioner

Mr. U.D.Sharma, counsel for the respondents

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P.Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Petitioner, Gopal Lal Saini has filed this Contempt Petition against the respondents for not implementing the decision in OA No. 509/89 dated 28-4-94.

2. We have heard the learned counsel for the parties.
3. It is stated by the respondents that in compliance of the order passed in the aforesaid OA, notional fixation has been allowed to the petitioner w.e.f. 1-6-94. If the petitioner still has any grievance against this order, he is free to file a fresh application. We are of the view that no case of contempt is made out in the circumstance of the case. This Contempt Petition is dismissed. Notices issued are discharged.

(O.P.Sharma)

Administrative Member

Gopal Krishna

Vice Chairman